

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTICE


Dated ____ April, 2018

No. HCM.II/58/2016-Estt/ It is hereby notified that the following ,
Advocates who have subscribed for a copy of the cause list for the year 2018-2019 may
collect their copies from the Enquiry Counter which is at the ground floor of the High
Court.

This is for favour of your kind information and necessary
action.

1. Shri. V. K. Jindal
2. Shri. H. S. Thangkhiew
3. Shri. G. S. Massar
4. Shri. K.S. Kynjing
5. Shri. S.P. Mahanta
6. Shri. T. T. Diengdoh
7. Shri. V. G. K. Kynta
8. Shri. Subhasis Chakravarty
9. Shri. S. Sengupta
10. Shri. H. Kharmih
11. Shri. H. Abraham
12. Smti. S. Bhattacharjee
13. Shri. A.H. Hazarika
14. Shri. K.P. Bhattacharjee
15. Shri. R. Gurung
16. Smti. Iairimeka Lyngwa
17. Smti. N. G. Shylla
18. Shri Kaustav Paul
19. Shri. Sujit Dey
20. Shri. Pillan T. Sangma
21. Shri. Kiran Barua
22. Shri. R. Majaw
23. Shri. Nihar Dasgupta
24. Shri. R. Debnath
25. Shri. Shatrudhan Upadhaya
26. Shri. Biswadeep Bhattacharjee
27. Shri. Sentilong Chankija
28. Shri T. Jyrwa
29. Shri. Lesley Khyriem
30. Shri. Nitesh Mozika
31. Shri. Pyllang Nongbri
32. Shri Philemon Nongbri
33. Smti. Shirley A. Shallam
34. Shri. P. Yobin
35. Shri Krishna Sunar
36. Shri. A.S. Siddiqui

By Order,


REGISTRAR GENERAL

Memo No. HCM. II/58/2016-Estt/ 1782A

Dated 25th April, 2018

Copy to:-

1. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice (Acting), High Court of Meghalaya, Shillong.
- ✓ 2. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
3. The Superintendent (Judl), High Court of Meghalaya, Shillong.
4. The President/Secretary of High Court Bar Association.
5. The President/Secretary of Shillong Bar Association.
6. All concerned.
7. Notice Board.
8. Office file.


REGISTRAR GENERAL